

Rs. 1,500 crores for removal of their developmental disparities. The Government of India should sanction such special ad hoc grants for development of very neglected backward region of Konkan in its next financial budget.

(vii) Need to convert the existing unmanned railway crossing gate at Jatlananupur village in Nellore district of Andhra Pradesh into a manned level crossing

SHRI P. PENCHALLIAH (Nellore): Mr. Deputy Speaker, Sir, the village Jatlananupur in Manubale Mandalam, Nellore District, Andhra Pradesh is situated on western side of the railway track and the G.N.T. Road. There are several villages with several institutions located on western side of the railway track and the G.N.T. Road.

The people who are coming from the above-said village, have to cross the unmanned level crossing for everything, like getting essential commodities, chemicals, fertilizers and other daily necessities of life.

At present, there is no safety to the people at the time of crossing the gate and also several accidents have taken place at the existing gate.

Hence, I request the hon. Railway Minister to convert the existing gate into a manned level crossing gate, so as to provide safety to life and transportation.

(viii) Need to complete the Gerukamukh Project to control floods and supply power to Assam

SHRI GOKUL SAIKIA (Lakhimpur): Sir, the unprecedented flood in Assam has greatly affected human life, cattle and crops. No doubt, Central Government has released funds to some extent for relief, and the State government machineries have also been engaged in flood relief programmes, but the relief has been inadequate.

In my opinion, the river bed level of Brahmaputra is becoming high gradually.

The most practical work that can be done by the Central government is to dig the river bed of Brahmaputra which will no doubt involve great expenditure so that the water of the tributaries can be absorbed by the river itself.

If the Gerukamukh Project is completed soon, than the flood will be controlled to some extent and it will also contribute to sufficient power supply to the people of Assam.

So, I earnestly request the Central Government to allot a huge amount of finance and provide expert manpower to relieve the people of Assam from regular flood havoc year after year.

12.30 hrs.

CONSTITUTION (FIFTY-SIXTH AMENDMENT) BILL

[English]

MR. DEPUTY-SPEAKER: We will now take up the next item, that is, Item No. 11, regarding the Bill further to amend the Constitution of India. The time allotted for this item by the Business Advisory Committee is two hours. The discussion will close at 3.30 P.M. and the Minister will reply after that. I would therefore request the hon. Members to be brief in their submissions. Now, Mr. Chintamani Panigrahi to move the Bill.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): I beg to move:

"That the Bill further to amend the Constitution of India, be taken into consideration."

Sir, the Constitution is the fundamental source of the polity of any country and provides basic features of its administration in accordance with the hopes and aspirations of the people. We have adopted our Constitution with the lofty objectives of strengthening the unity and